

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 362 OF 2025**

IN THE MATTER OF:

News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025

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NDOH : 27.10.2025

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**RESPONDENT NO. 4
UTTAR PRADESH POLLUTION CONTROL BOARD**

THROUGH



AMIT SHUKLA, ADV.

D-54, SECTOR-48

NOIDA – 201303

Ph. No. 9999933220; 9999333220

Email: amit.shukla@lexweb.in

Date: ***24.10.2025***

Place: ***New Delhi***

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 362 OF 2025

IN THE MATTER OF:

News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 06.07.2025

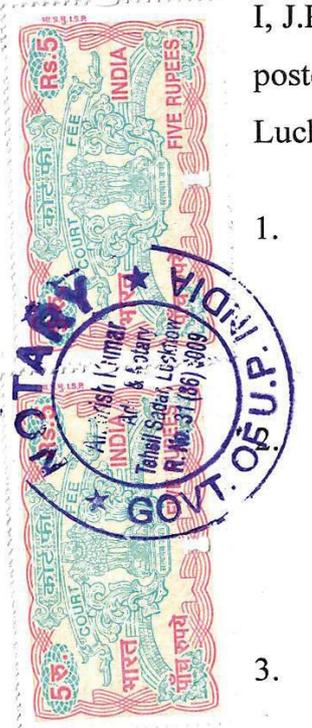
AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4, UTTAR
PRADESH POLLUTION CONTROL BOARD, LUCKNOW

I, J.P Maurya, S/o Sh. Darbari Lal Maurya aged about 56 years, presently posted as the Regional Officer, Uttar Pradesh Pollution Control Board at Lucknow do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

That the Board has conducted the inspection of the Parijat trees site at Sultanpur and Barabanki on 09.10.2025. A true copy of the inspection reports dated 09.10.2025 is annexed herewith and marked as **Annexure R4/1 (Colly)**.

3. That the Board has sent a letter dated 09.10.2025 to the Director, Social Forestry and Wildlife Division, Sultanpur for necessary action and seeking details regarding Parijat Trees in the region. The Director, Social Forestry and Wildlife Division, Sultanpur has vide its letter dated 13.10.2025 responded with the requisite details.



AMRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
Sultanpur, Uttar Pradesh
24/10/2025

A true copy of the letter dated 09.10.2025 and 13.10.2025 is annexed herewith and marked as **Annexure R4/2 (Colly)**.

4. That the Board has sent a letter dated 11.08.2025 to the Director, Social Forestry and Wildlife Division, Barabanki for necessary action and seeking details regarding Parijat Trees in the region. The response of the Director, Social Forestry and Wildlife Division, Barabanki has responded vide its letter dated 16.10.2025 with the requisite details. A true copy of the letter dated 11.08.2025 and 16.10.2025 is annexed herewith and marked as **Annexure R4/3 (Colly)**.



5. That the National Botanical Research Institute, Lucknow was conducted the inspection of the Parijat Trees at Kintoor, Barabanki on 06.10.2025 and submitted its inspection report vide its letter dated 15.10.2025. A true copy of the inspection report dated 15.10.2025 of Parijat Trees at Kintoor, Barabanki is annexed herewith and marked as **Annexure R4/4**.

6. That the District Magistrate, Prayagraj has vide its letter dated 02.09.2025 constituted a three member committee comprising of Director, Social Forestry and Wildlife Division -Prayagraj, District Horticulture Officer-Prayagraj and Additional District Magistrate – Prayagraj. Letter dated 10.10.2025 was sent to the joint committee for necessary action. A true copy of the letter dated 02.09.2025 and 10.10.2025 is annexed herewith and marked as **Annexure R4/5 (colly)**.

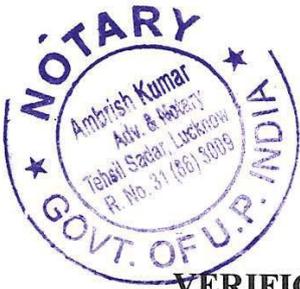
AMBRISH KUMAR
ADVOCATE & NOTARY
VIII. Devi Ganj. Anaya
Adampur Janak

24/10/25

The Board has vide its letter dated 18.10.2025 to the Director, Social Forestry and Wildlife Division has requested for the compliance of directions and to submit the factual Report. A true copy of the letter

dated 18.10.2025 is annexed herewith and marked as **Annexure R4/6**

- 8. That the contents of the Affidavit are true and correct and nothing material has been concealed thereof.



DEPONENT

VERIFICATION:

Verified at Lucknow on this the 24th day of October 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

DEPONENT

AL
AMBRISH KUMAR
 ADVOCATE & NOTARY
 VIII, Devi Ganj, Anaiya
 Adampur, Janakpur
 24/10/25

24/10/25
 know and identify the deponent
 who has signed/put U. below me

केन्द्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ

Annexure R4/1

**माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-362/2025 News Item“
Parijaat Trees Faces Extinction risk scientist suggest Botanical reclassification” में पारित
आदेश दिनांक 23/07/2025 के अनुपालन में पारिजात धाम बरौलिया, तहसील-रामनगर, बाराबंकी की
स्थलीय निरीक्षण आख्या:-**

हिन्दुस्तान टाइम्स के दिनांक 16/07/2025 के संस्करण में प्रकाशित खबर “Parijaat Trees Faces Extinction risk scientist suggest Botanical reclassification” का माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा स्वतः संज्ञान लेते हुए ओ०ए० संख्या-362/2025 News Item“ Parijaat Trees Faces Extinction risk scientist suggest Botanical reclassification” में दिनांक 23/07/2025 को आदेश पारित किया गया है, जिसके मुख्य अंश निम्नवत् है:-

5. The power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of “Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.” reported in 2021 SCC Online SC 897.

6. Hence, we implead the following as respondents in the matter: i. Ministry of Environment, Forest and Climate Change, Regional Office, Lucknow Kendriya Bhawan, 5th Floor, Sector "H" Aliganj, Lucknow – 226020 ii. Botanical Survey of India CGO Complex, 3rd MSO Building, Block F (5th and 6th Floor), DF Block, Sector I, Salt Lake City, Kolkata - 700 064 iii. District Magistrate, Barabanki Collectorate, Barabanki District Magistrate, Prayagraj District Magistrate Office, Collectorate, Prayagraj iv. Uttar Pollution Control Board, Through its Member Secretary TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226010

7. Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If 3 any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

8. List on 27.10.2025.

उपरोक्त आदेश के अनुपालन में आवश्यक कार्यवाही हेतु इस कार्यालय के पत्र संख्या-787/रिट याचिका-257/2025 दिनांक 11/08/2025 के माध्यम से प्रभागीय निदेशक, सामाजिक वानिकी, वन प्रभाग, बाराबंकी को पत्र प्रेषित किया गया है तथा अपर जिलाधिकारी, बाराबंकी द्वारा भी अपने पत्र संख्या-271/ए०जे०ए०-2-पर्या० दिनांक 28/07/2025 के माध्यम से प्रभागीय निदेशक, सामाजिक वानिकी, वन प्रभाग, बाराबंकी को पत्र प्रेषित किया गया है।

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित उक्त आदेश के अनुपालन में जनपद-बाराबंकी के ग्राम-बरौलिया, तहसील-रामनगर में स्थित पारिजात वृक्ष का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 09/10/2025 को किया गया। निरीक्षण के दौरान श्री श्री 1008 श्री मंगलदास महात्यागी जी महाराज (गुरुजी) उपस्थित रहे। महाराज जी द्वारा पारिजात वृक्ष के नाम से प्रचलित पारिजात धाम बरौलिया, ग्राम-बरौलिया, तहसील-रामनगर, बाराबंकी की देख-रेख व रख-रखाव का कार्य किया जा रहा है। निरीक्षण के दौरान निम्नलिखित तथ्य प्रकाश में आये :-

- 1-निरीक्षण के समय गुरुजी द्वारा अवगत कराया गया कि वन विभाग द्वारा वृक्ष के चारों ओर लोहे के ग्रिल लगाकर सुरक्षा प्रदान की गयी है तथा पेड़ की पत्तियों एवं टहनियों को आगन्तुकों एवं श्राद्धालुओं से सम्पर्क दूर रखने हेतु वृक्ष के चारों ओर ग्रीननेट जाली लगायी गयी है।
- 2-पारिजात वृक्ष परिसर में साइन बोर्ड के माध्यम से आगन्तुकों एवं श्राद्धालुओं को वृक्ष के संरक्षण हेतु दिशा-निर्देश प्रदर्शित किये गये हैं।
- 3-पारिजात धाम क्षेत्र के चारों ओर स्थायी बाउण्ड्रीवाल निर्मित है, जिसमें आगन्तुकों एवं श्राद्धालुओं के आवागमन हेतु गेटेड मुख्य द्वार है।
- 4-पारिजात वृक्ष व अन्य पेड़-पौधों के सिंचाई हेतु एक समर्सिबल पम्प स्थापित है जिससे पारिजात वृक्ष को आवश्यकतानुसार सिंचाई हेतु जलापूर्ति की जाती है।
- 5-निरीक्षण के दौरान गुरुजी द्वारा अवगत कराया गया कि उक्त पारिजात वृक्ष पर 06 महीने पत्तियाँ व फूल विद्यमान रहते हैं तथा 06 महीने पूर्णतः पतझड़ की अवस्था बनी रहती है। निरीक्षण के समय पारिजात वृक्ष पर फूल व पत्तियाँ विद्यमान पायी गयी, निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्न है।




पारिजात वृक्ष का पौराणिक महत्व:-

गुरुजी द्वारा अवगत कराया कि सर्वकामनाओं को पूर्ण करने वाले पारिजात वृक्ष जिसको कल्पतरु कल्पदान या कल्पवृक्ष भी कहते हैं। इसके बारे में पौराणिक धारणा यह है कि समुद्र मंथन से प्रकट 14 रत्नों में यह एक है। देवगण इसे स्वर्ग ले गये। पाण्डव अज्ञातवाश के समय अपने तपोबल से स्वर्ग से पृथ्वी पर लाये तथा अर्जुन ने अपने बाण से पाताल तक छिद्र कर इसे रोपित किया, इसी कारण यह वृक्ष प्राचीन समय से ही पूजनीय रहा है। जन श्रुति है कि इस औलोकिक एवं आद्वितीय वृक्ष के समान विश्व में दूसरा वृक्ष नहीं है वृक्ष का तना लगभग 10 मीटर मोटाई का है। जुलाई-अगस्त के महीने में इसमें सफेद रंग के फूल आते हैं जो सूखने के उपरान्त सुनहरे हो जाते हैं। पारिजात वृक्ष के पुष्प दर्शन से मानव कल्याण की अनुभूति प्रकट होती है।

उपरोक्तानुसार स्थलीय निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

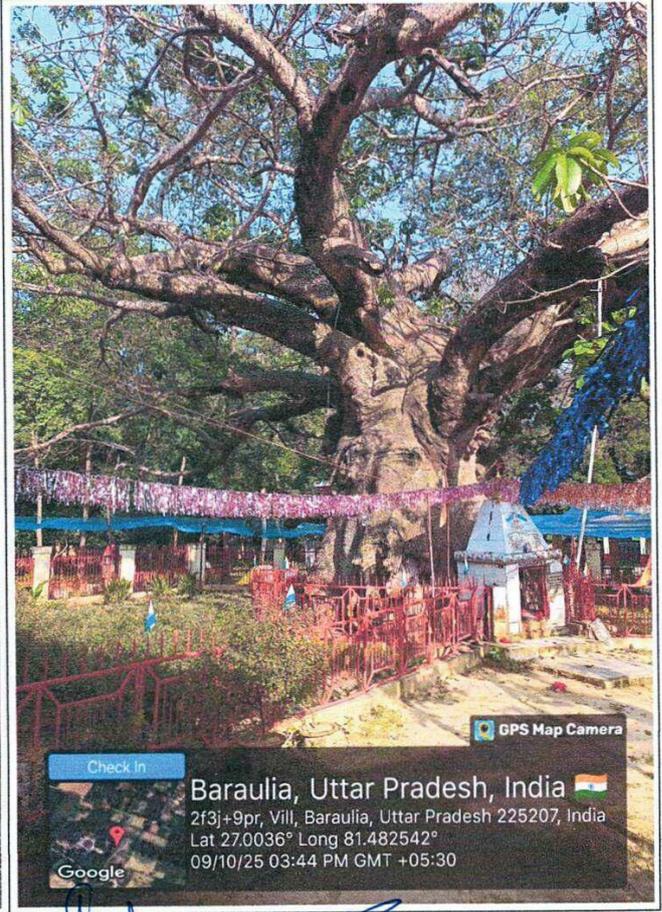
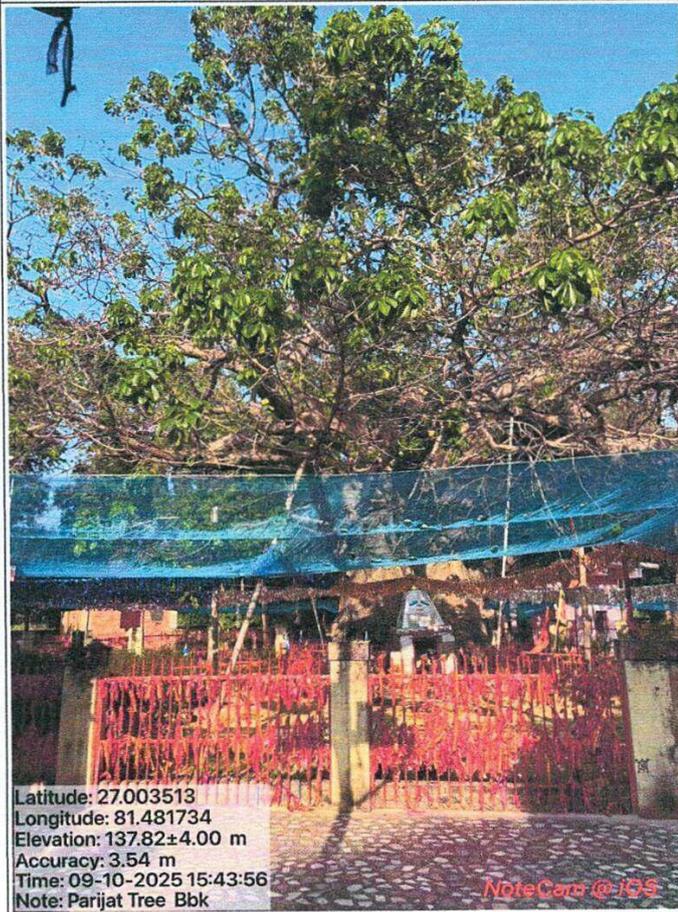
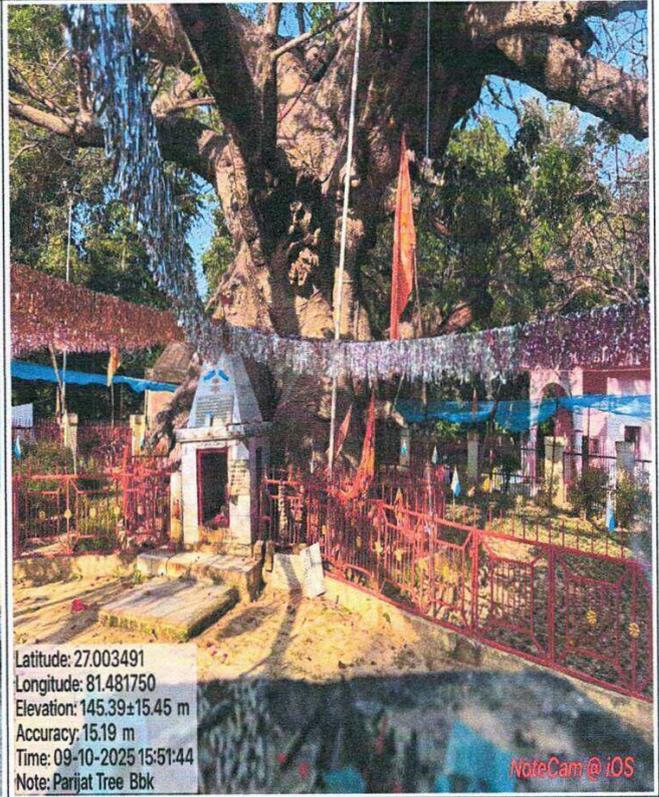
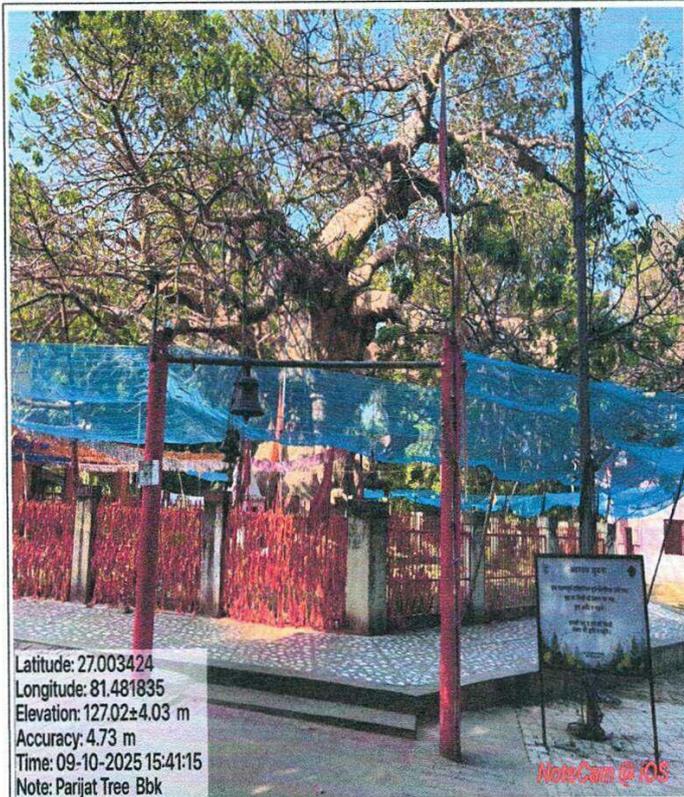

10/10/25
(अन्नपूर्णा सिंह)
अवर अभियन्ता


10/10/25
(सत्य विजय)
सहायक अभियन्ता

क्षेत्रीय अधिकारी महोदय,

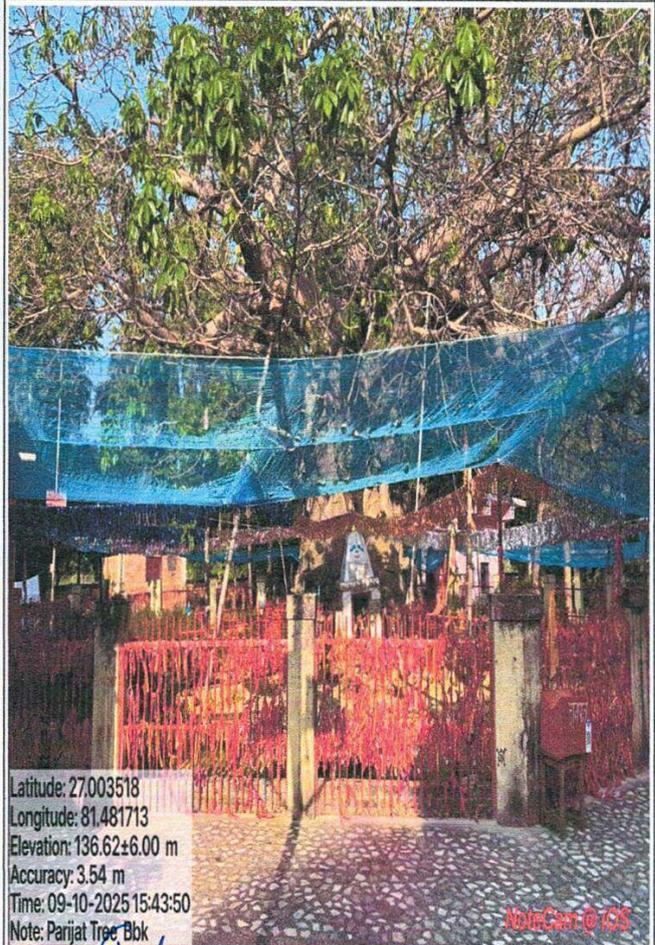
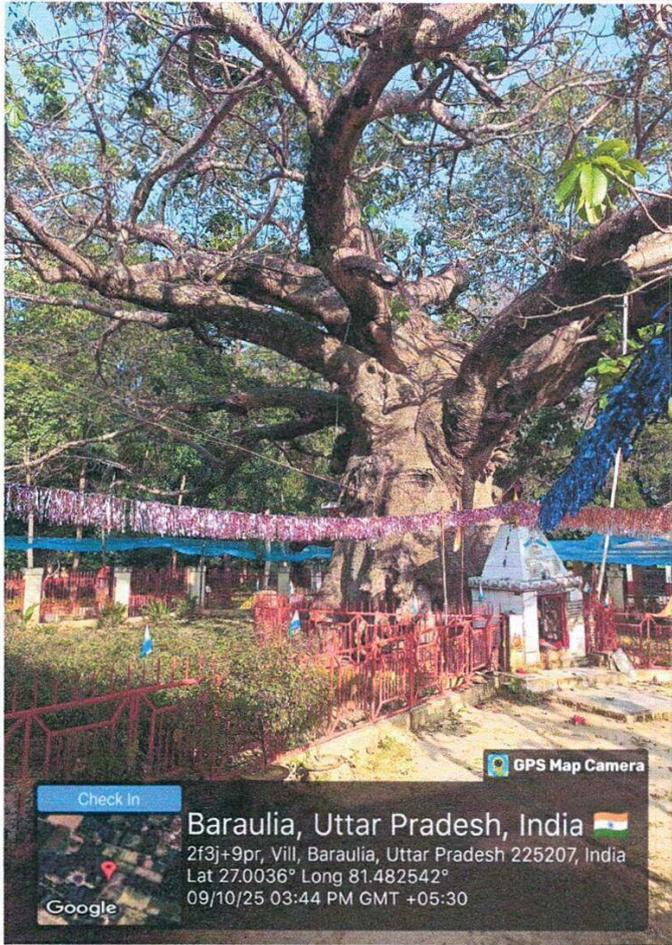
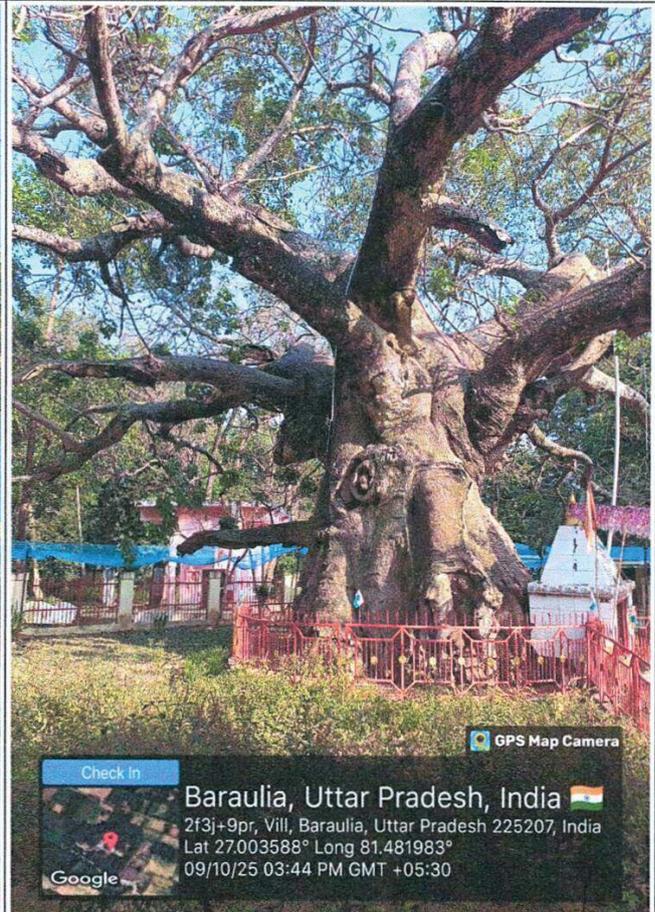
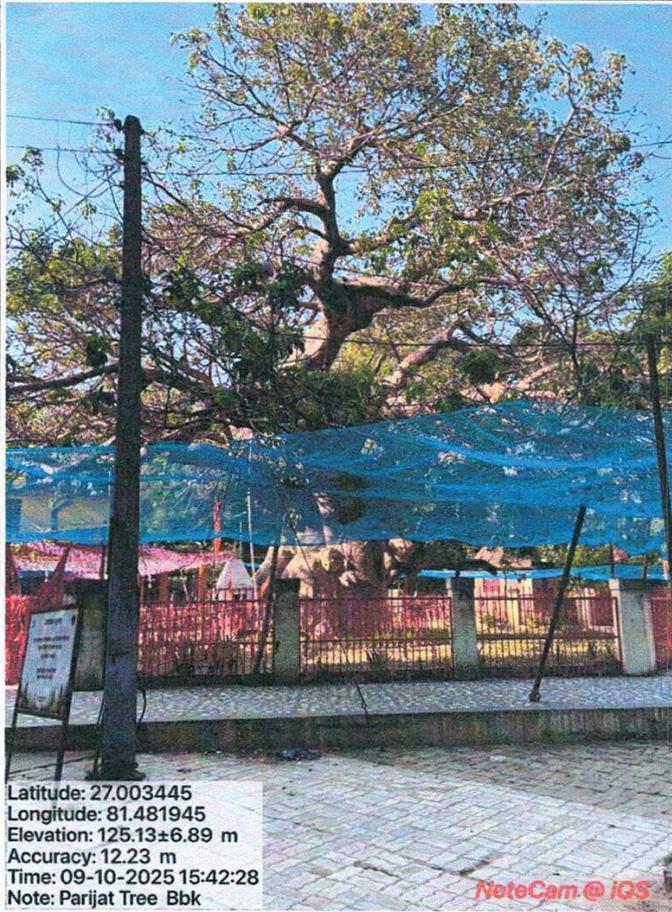

10/10/25

मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित उक्त आदेश के अनुपालन में जनपद-बाराबंकी के ग्राम-बरौलिया, तहसील-रामनगर में स्थित पारिजात वृक्ष का दिनांक 09/10/2025 को किये गये निरीक्षण के समय लिये गये फोटोग्राफ:-



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केन्द्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
रायबरेली।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23/07/2025 के अनुपालन में पारिजात धाम की स्थलीय निरीक्षण आख्या:-

हिन्दुस्तान टाइम्स के दिनांक 16/07/2025 के संस्करण में प्रकाशित खबर "Parijat trees faces extinction risk scientist suggest botanical reclassification" का माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा स्वतः संज्ञान लेते हुए ओ०ए० संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में दिनांक 23/07/2025 को आदेश पारित किया गया है, जिसके मुख्य अंश निम्नवत् है:-

5- The power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.

6- Hence, we implead the following as respondents in the matter. i. Ministry of Environment, Forest and Climate Change, Regional Office, Lucknow Kendriya Bhawan, 5th Floor, Sector "H" Aliganj, Lucknow 226020 ii. Botanical Survey of India CGO Complex, 3rd MSO Building, Block F (5th and 6th Floor), DF Block, Sector 1, Salt Lake City, Kolkata 700 064 iii. District Magistrate, Barabanki Collectorate, Barabanki District Magistrate, Prayagraj District Magistrate Office, Collectorate, Prayagraj iv. Uttar Pollution Control Board, Through its Member Secretary TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow -226010

7- Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If 3 any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

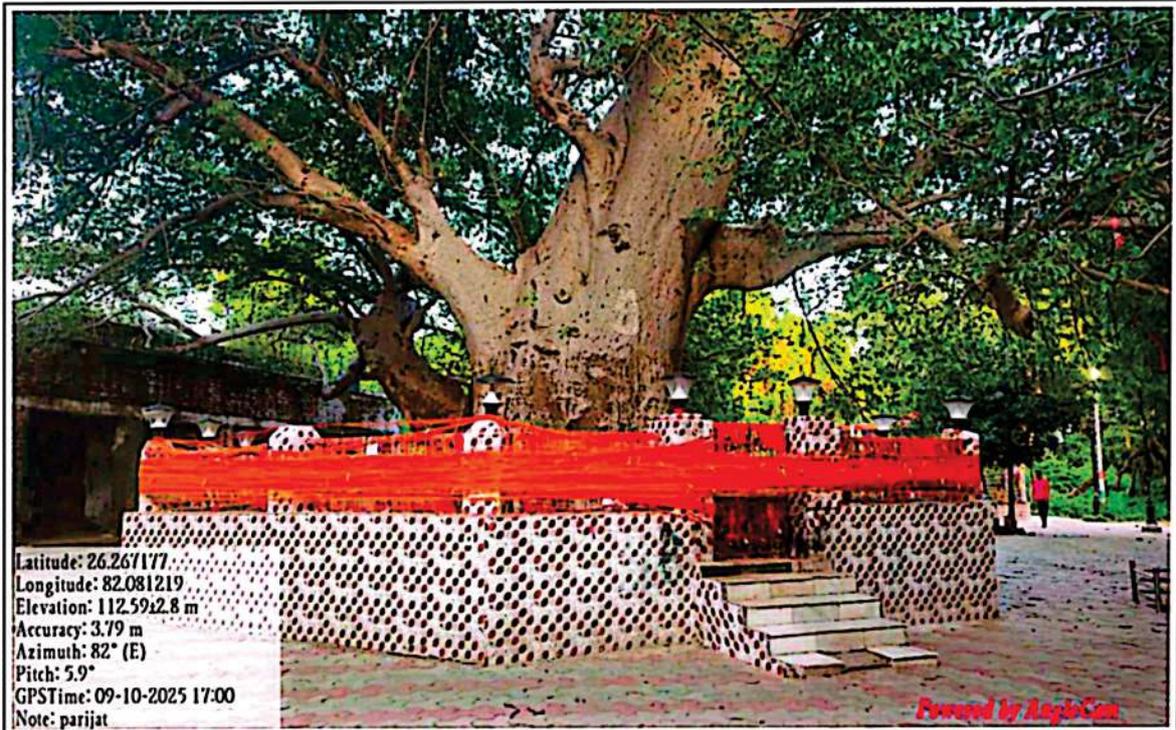
8- List on 27.10.2025.

उपरोक्त आदेश के अनुपालन में आवश्यक कार्यवाही हेतु इस कार्यालय के पत्र संख्या-450/ओ०ए० नं०-362/25-26 दिनांक 09/10/2025 के माध्यम से प्रभागीय निदेशक, सामाजिक वानिकी, वन प्रभाग, सुल्तानपुर को पत्र प्रेषित किया गया है।

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित उक्त आदेश के अनुपालन में जनपद-सुल्तानपुर के जिला उद्योग केन्द्र परिसर में स्थित पारिजात वृक्ष का निरीक्षण दिनांक 09/10/2025 को अद्योहस्ताक्षरकर्ताओं द्वारा किया गया किया गया। निरीक्षण के दौरान निम्नलिखित तथ्य प्रकाश में आये:-

1. जनपद सुल्तानपुर में पारिजात वृक्ष जिला उद्योग केन्द्र, सुल्तानपुर परिसर में गोमती नदी के तट से लगभग 200 मीटर दूर स्थित (Geo Location 26.267177, 82.081219) है।
2. मंदिर के संचालकों एवं कल्प वृक्ष संगठन के सहयोग से वृक्ष के चारों ओर ऊँची दीवार व जाली से सुरक्षा घेरा बनाया गया है तथा चहारदीवारी य वृक्ष के मध्य मिट्टी का भरण कराया गया है।
3. पारिजात वृक्ष परिसर में साइन बोर्ड के माध्यम से आगन्तुकों एवं श्रद्धालुओं को वृक्ष के संरक्षण हेतु दिशा-निर्देश प्रदर्शित किये गये हैं।
4. पौराणिक महत्व के कारण आस-पास के कई जिलों से लोग पारिजात वृक्ष के दर्शन हेतु आते हैं।
5. पारिजात वृक्ष व अन्य पेड़-पौधों के सिंचाई हेतु समर्सिबल पम्प स्थापित है जिससे पारिजात वृक्ष को आवश्यकतानुसार सिंचाई हेतु जलापूर्ति की जाती है।
6. पारिजात वृक्ष पर 06 महीने पत्तियों व फूल विद्यमान रहते हैं तथा 06 महीने पूर्णतः पतझड़ की अवस्था बनी रहती है। निरीक्षण के समय पारिजात वृक्ष पर फूल व पत्तियों विद्यमान पायी गयी, निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्न हैं।

-2-



उपरोक्तानुसार स्थलीय निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत

16/10/25
(वासुदेव)

अनुभवण सहायक

16/10/25
(दीपक मेहरा)

सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी महोदय,

Annexure R4/2



क्षेत्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी,
रायबरेली-229001 (उ०प्र०)

पत्रांक- 450/O.A.No-362/25-26

दिनांक- 09/10/25

सेवा में,

मा० एन०जी०टी० प्रकरण

प्रभागीय निदेशक,
सामाजिक वानिकी,
वन प्रभाग, सुल्तानपुर।

विषय:- राष्ट्रीय हरित अधिकरण, नई दिल्ली के द्वारा ओ०ए० संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23/07/2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक राष्ट्रीय हरित अधिकरण, नई दिल्ली के द्वारा ओ०ए० संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23/07/2025 का सन्दर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। उक्त पारित आदेश के मुख्य अंश निम्नवत् है-

".....1. This original application is registered suo-motu on the basis of the news item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025. 2. The matter relates to the increasing risk of extinction faced by the ancient Parijat tree species in Uttar Pradesh. As per the article, scientists from the Botanical Survey of India (BSI) and the Birbal Sahni Institute of Palaeosciences have raised serious concerns about the survival of these centuries-old trees found in locations like Kintoor (Barabanki), Jhusi (Prayagraj), and Sultanpur. The article states that these trees—estimated to be over 800 years old are under threat due to a combination of climate change, declining rainfall, and overharvesting of their bark, leaves, fruits, and seeds. The article also highlights that researchers have proposed a botanical reclassification. The article mentions that these trees are not only the oldest known African Parijats in India, but also among the most ancient specimens of the species found outside the African continent. The article further highlights that the wood of the Parijat tree naturally holds a high water content up to 79% which helps the trees remain upright. 3. However, as moisture levels decrease, the trees become unstable and vulnerable to collapse. The article further notes that the water content in the Parijat tree at Jhusi has fallen to 45.2%, and in Kintoor to 39.7%, indicating that both trees are currently at serious risk. 4. The above matter indicates violation of the Environment (Protection) Act, 1986, Biological Diversity Act, 2002. 5. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment."

अतः उपरोक्त पारित आदेश दिनांक 23/07/2025 की प्रति संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है। अग्रेतर उक्त प्रकरण पर अग्रिम सुनवाई दिनांक 27/10/2025 को नियत है।

संलग्नक :-यथोपरि।

भवदीय,

(जे०पी० मोर्य)
क्षेत्रीय अधिकारी

प्रतिलिपि:- जिलाधिकारी महोदय, सुल्तानपुर।

क्षेत्रीय अधिकारी

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी वन प्रभाग सुलतानपुर।

पत्रांक- 1585/N.G.T

दिनांक, सुलतानपुर 13-10-2025

सेवा में,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय, उ०प्र०, प्रदूषण नियंत्रण बोर्ड,
रायबरेली।

विषय- राष्ट्रीय हरित अधिकरण नई-दिल्ली के द्वारा ओ०ए० सं०-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ- आपका पत्रांक- 450/O.A. No.-362/25-26, दिनांक 09.10.2025
महोदय

उपरोक्त संदर्भित पत्र के क्रम में अवगत कराना है कि जनपद सुलतानपुर में स्थित पारिजात वृक्ष का निरीक्षण दिनांक 10.09.2025 को उप प्रभागीय वनाधिकारी, सुलतानपुर, क्षेत्रीय वन अधिकारी, सुलतानपुर एवं जे०आर०एफ०, जिला पर्यावरण समिति, सुलतानपुर द्वारा संयुक्त रूप से किया गया। कार्यालय उप प्रभागीय वनाधिकारी, सुलतानपुर द्वारा अपने कार्यालय के पत्रांक-60/33-3 दि० 16.09.2025 के माध्यम से प्रस्तुत तथ्यात्मक आख्या निम्नवत है:-

जनपद सुलतानपुर में पारिजात (*Adansonia digitata*) का वृक्ष जिला उद्योग केन्द्र, सुलतानपुर के परिसर में गोमती नदी के तट से लगभग 200 मीटर दूर स्थित (Geo Location N26°16'01.60", E82°04'52.900") है। उ०प्र० राज्य जैव विविधता बोर्ड द्वारा पारिजात वृक्ष को विरासत वृक्ष घोषित किया गया है तथा इसकी आयु 100 वर्ष से अधिक अनुमानित है। इसकी ऊँचाई लगभग 25 मीटर तथा गोलाई लगभग 10 मीटर छाल चिकनी तथा भूरे रंग की है। पारिजात वृक्ष स्वस्थ है।

लगभग 05 वर्ष पूर्व वृक्ष के चारों ओर ऊँची दीवार व जाली से सुरक्षा घेरा बनाया गया है तथा चहारदीवारी व वृक्ष के मध्य मिट्टी का भरण कराया गया है। चारों ओर ऊँची दीवार व जाली से सुरक्षा होने के कारण किसी भी व्यक्ति/श्रद्धालु द्वारा पारिजात वृक्ष को सीधे स्पर्श नहीं किया जा सकता है। पारिजात वृक्ष के पास ही शिव मन्दिर स्थित है। पारिजात वृक्ष की सुरक्षा मन्दिर के संचालकों एवं "कल्प वृक्ष संगठन" के सहयोग से सुनिश्चित की जाती है। पौराणिक महत्व के कारण आस-पास के कई जिलों से लोग पारिजात वृक्ष के दर्शन हेतु आते हैं। अतः पारिजात वृक्ष परिसर को धार्मिक पर्यटन की दृष्टि से और अधिक विकसित किये जाने की आवश्यकता है।

तथ्यात्मक आख्या उपरोक्तानुसार आपके अवलोकनार्थ एवं इस आशय से प्रेषित है कि नियत तिथि 27.10.2025 से पूर्व रिप्लाय/रिस्पांस शपथ पत्र के माध्यम से समुचित अग्रेतर विधिक कार्यवाही सम्पादित करने के सन्दर्भ में आवश्यक कार्यवाही करने का कष्ट करें।

भवदीय,

(अमित सिंह)

प्रभागीय निदेशक,
सामाजिक वानिकी वन प्रभाग
सुलतानपुर 11.10.2025

पत्रांक- / उक्तदिनांकित ।

प्रतिलिपि- जिलाधिकारी, सुलतानपुर को सादर अवलोकनार्थ प्रेषित।

(अमित सिंह)

प्रभागीय निदेशक,
सामाजिक वानिकी वन प्रभाग
सुलतानपुर।

Annexure R4/3

तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ
UTTAR PRADESH POLLUTION CONTROL BOARD

LUCKNOW

क्षेत्रीय कार्यालय

Regional Office

सन्दर्भ संख्या-
Ref. No

707 रिट वानिकी - 227/22

दिनांक

Dated : 11-8-22

मा0 एन0जी0टी0 प्रकरण

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानिकी,
वन प्रभाग, बाराबंकी।

विषय:-राष्ट्रीय हरित अधिकरण, नई दिल्ली के द्वारा ओ0ए0 संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23/07/2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक राष्ट्रीय हरित अधिकरण, नई दिल्ली के द्वारा ओ0ए0 संख्या-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025 में पारित आदेश दिनांक 23/07/2025 का सन्दर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। उक्त पारित आदेश के मुख्य अंश निम्नवत् है-

- ".....1. This original application is registered suo-motu on the basis of the news item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16.07.2025. 2. The matter relates to the increasing risk of extinction faced by the ancient Parijat tree species in Uttar Pradesh. As per the article, scientists from the Botanical Survey of India (BSI) and the Birbal Sahni Institute of Palaeosciences have raised serious concerns about the survival of these centuries-old trees found in locations like Kintoor (Barabanki), Jhusi (Prayagraj), and Sultanpur. The article states that these trees—estimated to be over 800 years old are under threat due to a combination of climate change, declining rainfall, and overharvesting of their bark, leaves, fruits, and seeds. The article also highlights that researchers have proposed a botanical reclassification. The article mentions that these trees are not only the oldest known African Parijats in India, but also among the most ancient specimens of the species found outside the African continent. The article further highlights that the wood of the Parijat tree naturally holds a high water content up to 79% which helps the trees remain upright. 2. However, as moisture levels decrease, the trees become unstable and vulnerable to collapse. The article further notes that the water content in the Parijat tree at Jhusi has fallen to 45.2%, and in Kintoor to 39.7%, indicating that both trees are currently at serious risk. 3. The above matter indicates violation of the Environment (Protection) Act, 1986, Biological Diversity Act, 2002. 4. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment."

अतः उपरोक्त पारित आदेश दिनांक 23/07/2025 की प्रति संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है। अग्रतर उक्त प्रकरण पर अग्रिम सुनवाई दिनांक 27/10/2025 को नियत है।

संलग्नक :- यथोपरि।

भवदीय

(जे0पी0 मौर्य)

क्षेत्रीय अधिकारी

क्षेत्रीय अधिकारी

प्रतिलिपि:- जिलाधिकारी महोदय, बाराबंकी को सादर सूचनार्थ प्रेषित।

कार्यालय प्रभागीय वनाधिकारी, बाराबंकी वन प्रभाग, बाराबंकी।
पत्रांक 1972/2-43 दिनांक, बाराबंकी, अक्टूबर 16 / 2025

सेवा में,

जिलाधिकारी,
बाराबंकी।

विषय राष्ट्रीय हरित अधिकरण नई दिल्ली के द्वारा ओ0ए0संख्या 362/2025 News Item titled "Parijat tree faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan times dated 16.07.2025 में पारित आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

महोदय

कृपया अवगत कराना है कि ग्राम बरौलिया (बरौलिया वन ब्लाक) तहसील सिरौली गौसपुर, जनपद बाराबंकी में आरक्षित वन भूमि पर स्थित पौराणिक पारिजात वृक्ष के सम्बन्ध में राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा उपर्युक्त विषयक ओ0ए0संख्या 362/2025 में दिनांक 23.07.2025 को आदेश पारित किया गया है। उक्त पारित आदेश के मुख्य अंश निम्नवत है।

1. This original application is registered suo-motu on the basis of the news item titled "parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times date 16-07-2025
2. The matter relates to the increasing risk of extinction faced by the ancient Parijat tree species in Uttar Pradesh. As per article, Scientists from the Botanical Survey of India (BSI) and the Birbal Sahni Institute of Palaeosciences have raised serious concerns about the survival of these centuries-old trees found in locations like Kintoor (Barabanki), Jhusi (Prayagraj) and Sultanpur. The article states that these trees—estimated to be over 800 years old are under threat due to a combination of climate change, declining rainfall, and overharvesting of their bark, leaves, fruits, and seeds. The article also highlights that researchers have proposed a botanical reclassification. The article mentions that these trees are not only the oldest known African Parijats in India, but also among the most ancient specimens of the species found outside the African continent. The article further highlights that the wood of the Parijat tree naturally holds a high water content up to 79% which helps the trees remain upright.
2. However, as moisture levels decrease, the trees become unstable and vulnerable to collapse. The article further notes that the water content in the Parijat tree at Jhusi has fallen to 45.2%, and in Kintoor to 39.7% indicating that both trees are currently at serious risk.
3. The above matter indicates violation of the Environment (Protection) Act, 1986, Biological Diversity Act, 2002.
4. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment.

उपरोक्त आदेश के परिप्रेक्ष्य में पारिजात वृक्ष (*Adansonia digitata*) के सम्बन्ध में आख्या आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित।

1. इस कार्यालय के पत्र संख्या 1409/2-43 दिनांक 15.09.2025 द्वारा निदेशक, राष्ट्रीय वनस्पतिक अनुसंधान संस्थान (NBRI) लखनऊ से पारिजात वृक्ष का विधिवत निरीक्षण/परीक्षण कराकर रिपोर्ट देने का अनुरोध किया गया, जिसके क्रम में राष्ट्रीय वनस्पति अनुसंधान संस्थान, लखनऊ के श्री पुनीत सिंह चौहान, वरिष्ठ प्रधान वैज्ञानिक, डॉ० पूनम सी० सिंह एवं डा० के०जे०सिंह द्वारा दिनांक 06.10.2025 को पारिजात वृक्ष का विधिवत निरीक्षण कर निरीक्षण रिपोर्ट अपने पत्र संख्या 10125/01 दिनांक 15.10.2025 द्वारा प्रस्तुत की है। रिपोर्ट एवं फोटोग्राफ्स संलग्न है।
(संलग्नक 01)

2. बाराबंकी वन प्रभाग के अनुरोध पर दिनांक 09.06.2025 को पारिजात वृक्ष का राष्ट्रीय वनस्पतिक अनुसंधान संस्थान (NBRI) लखनऊ के वैज्ञानिक डा० पुनीत चौहान, डा० एन०के० तिवारी एवं श्री शंशाक मिश्रा द्वारा निरीक्षण किया गया था। पारिजात वृक्ष के निरीक्षण के उपरान्त उनके द्वारा दिये गये निर्देशानुसार पारिजात वृक्ष का उपचार किया गया है। निरीक्षण से सम्बन्धित फोटोग्राफ्स संलग्न है। (संलग्नक 02)
3. पारिजात वृक्ष के संरक्षण एवं संवर्द्धन हेतु बाराबंकी वन प्रभाग द्वारा वर्ष 2016 में राष्ट्रीय वनस्पतिक अनुसंधान संस्थान (NBRI) लखनऊ से पारिजात वृक्ष का निरीक्षण करने का अनुरोध किया गया था, जिसके क्रम में मई 2016 में डा० एस०के० तिवारी, वरिष्ठ प्रधान वैज्ञानिक, श्री एस०एस० त्रिपाठी, प्रधान तकनीकी अधिकारी, डॉ० अनिल कुमार एवं श्री एस०के० शर्मा तकनीकी अधिकारी द्वारा पारिजात वृक्ष का विधिवत परीक्षण किया गया था तथा वैज्ञानिकों द्वारा दिये गये सुझावों के अनुसार वन विभाग द्वारा पारिजात वृक्ष का समय-समय पर कीटनाशक दवाओं का छिड़काव व अन्य उपचार किया गया। राष्ट्रीय वनस्पतिक अनुसंधान संस्थान (NBRI) लखनऊ की रिपोर्ट एवं फोटोग्राफ्स संलग्न है। (संलग्नक 03)

उल्लेखनीय है कि उक्त वृक्ष की छाल एवं पुष्प को छूना प्रतिबन्धित है एवं इसके लिए वृक्ष की परिधि पर फेसिंग भी करायी गयी है। उक्त स्थल बरौलिया वन ब्लॉक आरक्षित वन में स्थित होने के कारण सम्बन्धित अधिकारी/कर्मचारी द्वारा उक्त वृक्ष के सुरक्षार्थ इस क्षेत्र में नियमित रूप से गश्त भी की जाती है। इसके अतिरिक्त उक्त वृक्ष के रख-रखाव, संरक्षण एवं संवर्द्धन में तकनीकी सहायता के लिए राष्ट्रीय वनस्पतिक अनुसंधान संस्थान (NBRI) लखनऊ से नियमित रूप से निरीक्षण कराया जाता है एवं निरीक्षणोपरान्त वैज्ञानिकों द्वारा दिये गये सुझावों के अनुसार उक्त वृक्ष की निरन्तर प्रभावी देखभाल व उपचार की जाती है।

अतः रिपोर्ट आपकी सेवा में कृपया आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक उपरोक्तानुसार।

भवदीय,

प्रभागीय वनाधिकारी,
बाराबंकी वन प्रभाग, बाराबंकी।

पत्रांक व दिनांक उक्तोंकित।

प्रतिलिपि निम्नलिखित अधिकारियों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (न्यायिक), बाराबंकी।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उनके कार्यालय के पत्र संख्या 787 दिनांक 11.08.2025 के क्रम में।
3. उप प्रभागीय वनाधिकारी, बाराबंकी।
4. क्षेत्रीय वन अधिकारी, रामनगर।

प्रभागीय वनाधिकारी,
बाराबंकी वन प्रभाग, बाराबंकी।

Annexure R4/4

संलग्न-01



सी एस आई आर - राष्ट्रीय वनस्पति अनुसंधान संस्थान

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद्)

राणा प्रताप मार्ग, पोस्ट बाक्स सं० 436, लखनऊ-226 001 (भारत)

CSIR - NATIONAL BOTANICAL RESEARCH INSTITUTE

(Council of Scientific & Industrial Research)

Rana Pratap Marg, P.B. No. 436, Lucknow-226 001 (India)



सं०/No. 10/25/01

दिनांक / Date

15/11/25

सेवा में

प्रभागीय वन अधिकारी

बाराबंकी वन प्रभाग, बाराबंकी

विषय: पौराणिक पारिजात वृक्ष का निरीक्षण के सम्बन्ध में

महोदय

आपके अनुरोध के अनुसार हमारी टीम जिसमें अधोहस्ताक्षरी सहित डॉ पूनम सी सिंह (वरिष्ठ प्रधान वैज्ञानिक, सूक्ष्मजीव प्रोद्योगिकी विभाग), एवं डॉ केजे सिंह (प्रधान वैज्ञानिक, वनस्पति उद्यान विभाग) द्वारा पौराणिक पारिजात वृक्ष का निरीक्षण 6 अक्टूबर 2025 किया। जिसकी निरीक्षण रिपोर्ट संलग्न है।

संलग्नक उपरोक्तानुसार

भवदीय,

पुनीत सिंह चौहान

वरिष्ठ प्रधान वैज्ञानिक सी.एस.आई.आर.-रा.व.अ.सं., लखनऊ

Report on the sacred Parijat tree

The sacred Parijaat Tree at Kintoor, Barabanki, holds great religious importance for the local community. Scientifically known as *Adansonia digitata*, this species is known to live for approximately 1,000–2,500 years. Based on radiocarbon dating, the Parijaat Tree is estimated to be approximately 800 years old, indicating signs of natural ageing. This ageing process is reflected in reduced water content within its tissues (Patrut et al., 2020; DOI: 10.1371/journal.pone.0227352).

- The overall condition of the tree appears healthy, and it is currently in the flowering stage.
- No signs of leaf spot disease, dieback, or blight were detected.
- Latent fungal infections were not observed.
- There was no gum exudation present.
- Termite infestation was seen in the dead bark tissue of the lower trunk (possibly from soil).

Further, it is recommended to treat the peripheral soil with sand and termiticide/fungicide to control the termites. Conduct a detailed study on the tree's bark and soil microflora, as these may harbour pathogenic bacteria and fungi that could contribute to canker and dieback diseases in *Adansonia* species.

W/Dr
15/10/25
Dr. Prasad Singh Choudhary
Senior Research Scientist, JICA
Microbiology Division
CSIR-Nehru Institute of Plant Genetic Resources
Institute



Baraulia, Uttar Pradesh, India 

2f3j+9pr, Vill, Baraulia, Uttar Pradesh 225207, India

Lat 27.003536° Long 81.481921°

06/10/2025 12:37 PM GMT +05:30











Baraulia, Uttar Pradesh, India 

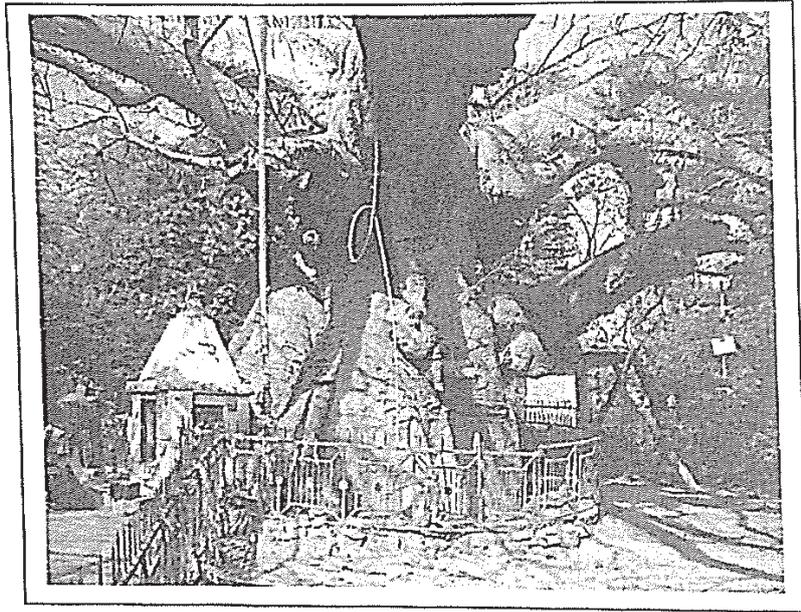
2f3j+9pr, Vill, Baraulia, Uttar Pradesh 225207, India

Lat 27.003544° Long 81.481927°

06/10/2025 12:36 PM GMT +05:30



Rejuvenation Treatment of the
Ancient 'Parijaat' Tree
at Ramnagar, Barabanki



by



CSIR-National Botanical Research Institute
Lucknow- 226 001

Background

In Ramnagar, district Barabanki, there is a sacred tree, known as "Parijat". This tree is believed to belong to Mahabharat period. There are a number of legends about this tree which have popular acceptance. One being that Arjun brought this tree from heavens and Kunti used to offer and crown Lord Shiva with its flowers. Another saying being, that Lord Krishna brought this tree for his beloved queen Satyabhama or Rukmini. According to the Harivansh Puraan the Parijaat Tree is a Kalpavriksha, or wish bearing tree, which, apart from this tree, is only found in heaven. A stamp of the tree has also been issued by the Indian Postal Department in 1997.)

The Parijat tree (*Adansonia digitata*) is considered to be a divine tree which blooms occasionally (usually after Ganga Dusshera) with flowers that are white on blooming and turn yellow on drying. The tree is unique in more than one aspect.

Historically, though these saying may have some bearing or not, but it is true that this tree is very-very old and ancient. The tree is degenerating with age, and also because of human and other biotic disturbances. The Forest Department of Uttar Pradesh approached CSIR-National Botanical Research Institute, Lucknow to visit and suggest measures for its rejuvenation. The task was assigned to Dr. S.K. Tewari, Senior Principal Scientist of the institute. Later, the team, consisting Sri S.S. Tripathi, Principal Technical Officer, Dr. Anil Kumar, Technical Officer and Sri S.K. Sharma, Technical Officer of CSIR-NBRI was formulated for the task.

In consultation with Mr. Javed Akhtar, Divisional Forest Officer, Barabanki, it was decided to visit the site on 12 February 2016. We made some sincere efforts to help the tree regenerate itself, as detailed in the following report:

General observations:

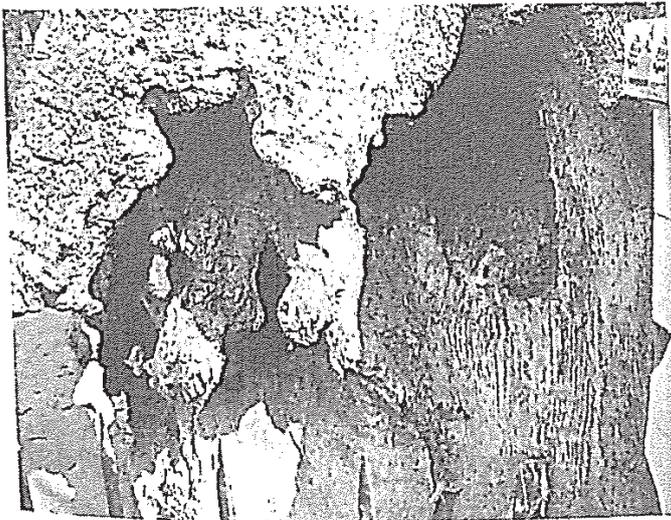
- The Parijaat tree has developed a large opening at the spot close to the temple where devotees, for years, have been offering it water and sweets as *prasad*.



- The tree had already shed its old leaves throughout the shoot, and hence, obvious signs of pathogenic infection on leaves, if any, were missed.
- The tree's trunk measures approximately 10 meters in diameter and some of its shrivelled branches are provided wooden support. However, new shoots were visible on these "almost dead" branches.

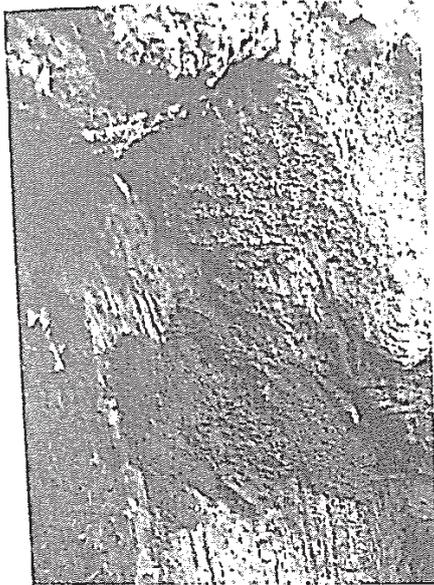


- The shoot portions were found free of any symptoms like die back, anthracnose, bleeding, cankers, grooves, gums, resins, proliferation, sarcody, tumefaction or any unusual ward-off.
- However, a major portion of the tree trunk wood log (approximately 2.5 feet along longitudinal axis and about 1.5 feet deep radially) was found missing; clearly indicated break off in continuity of a tributary vasculature system via an associate off shoot trunk. The initial observations in above gap portion showed died portions of vascular fibres.

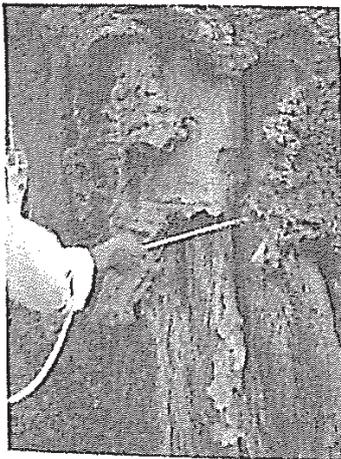


The following initial therapeutic measures were taken utilising most of the available local resources at site:

1. The dried vascular fibres from the badly damaged tree trunk were removed gently for laboratory analysis. A part of this exposed area in the main trunk gap was covered with a slurry made by mixing broad spectrum fungicide, contact fungicide, an insecticide and fresh dung of cow (1:1:0.5:1000 g w/w/w/w).



2. A compatible mixture of a broad spectrum fungicide (1%) and a contact fungicide (1%) was sprayed on the trunk and lower branches. This mixture, supplemented with anti-termite chemical was drenched into the collar zone soil, which was then flooded with water for seepage of chemicals to deeper soil for effective control of termites .



Details of the plant protection chemicals used

Indofil M-45	300g/100 litre water
Vivastin	300g/100 litre water
Coprex (50% copper oxychloride)	400g/100 litre water
Laraveer-505 (Chlorpyriphos 50% + Cypermethrin 5%)	20 ml per litre

3. Tissue samples from tree and soil samples from collar zone were brought into laboratory for enumeration of plant pathogens.

Site 1- back side of temple (outer bark and root (5 cm)), soil from root zone 10 cm

Site 2 -opposite temple root collar base soil

Site 3- bark and heterogeneous soil

The salient findings of laboratory analysis of these samples is summarized below:

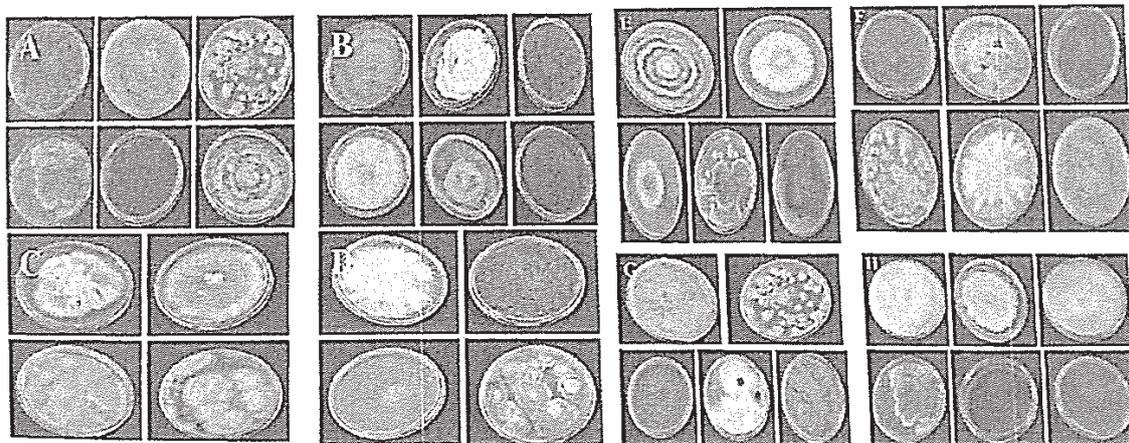
Number of morphologically different bacterial and fungal isolates

Samples	No .of bacteria	No .of fungi
A	19	6
B	9	6
C	8	4
D	8	4
E	7	5
F	8	6
G	8	5
H	7	6

Heterogeneous microbial population in samples (\log_{10} CFU/g sample)

Samples	Actinomycetes	Bacteria	Fungi
A	4.3 ± 0.013	6.0 ± 0.07	3.1 ± 0.03
B	4.6 ± 0.212	5.2 ± 0.09	2.2 ± 0.21
C	4.5 ± 0.014	5.5 ± 0.23	2.6 ± 0.42
D	3.5 ± 0.071	6.5 ± 0.14	4.1 ± 0.01
E	4.7 ± 0.014	5.4 ± 0.12	4.0 ± 0.01
F	4.6 ± 0.014	7.1 ± 0.03	3.6 ± 0.04
G	4.4 ± 0.049	5.3 ± 0.22	3.5 ± 0.06
H	4.3 ± 0.092	7.4 ± 0.35	3.2 ± 0.03

Morphologically different Fungi isolated from different samples



Pathological conclusions

1. Maximum fungal population of *Aspergillus* and *Penicillium* were observed which are indicative of secondary infections.
2. *Fusarium* infestation was observed in samples B, D, F, G and H.
3. CSIR-NBRI *Bacillus* strain has shown biocontrol against most of the bacterial and fungal isolates.

Recommendations

1. Treatment of cavities in the main trunk should be done (as demonstrated) at least once every year (in February).
2. The treatment for termites should be modified as demonstrated. Rather than spraying the termiteicide on tree, drenching of the chemical in the soil, around the tree trunk with the water should be done. The drenching in larger area around the tree would be more beneficial.
3. CSIR-NBRI *Bacillus* strain has shown biocontrol against most of the bacterial and fungal isolates. To save the tree from bacterial and fungal infections, CSIR-NBRI *Bacillus* strain would be provided to the Forest Department officials along with technical knowledge for its application.
4. The regular seepage of water from the temple near Parijat's main trunk should be stopped. The devotees should not be allowed to do this.

APPLICATION METHODS OF BACILLUS BASED BIOPESTICIDE

Range of the efficacy depends on the susceptibility of species in question, pest population levels, and environmental conditions at time of application.

Foliar spray: Mix 100g inoculant in 100 L of water and spray on the maximum possible tree trunk and foliage surfaces.

Some points to remember/precautions:

1. **A single application may not be sufficient:** Multiple applications may be required to provide adequate control. The product is best used as a suppressant rather than an eradicant and thresholds (treatment guidelines) developed for other products may not be appropriate.
2. **Use against earlier stages of the insect/pest:** Composition is more effective on younger stages of the insect than on older stages.
3. **Consider compatibility:** Do not tank mix with any fungicides not allowed on the label. Applying subsequent fungicide sprays within 4 days after application may also reduce its efficacy. Note other label cautions about tank-mixing with other materials.
4. **Humidity is a factor:** Composition is likely to be more effective in farm microclimates with high relative humidity.

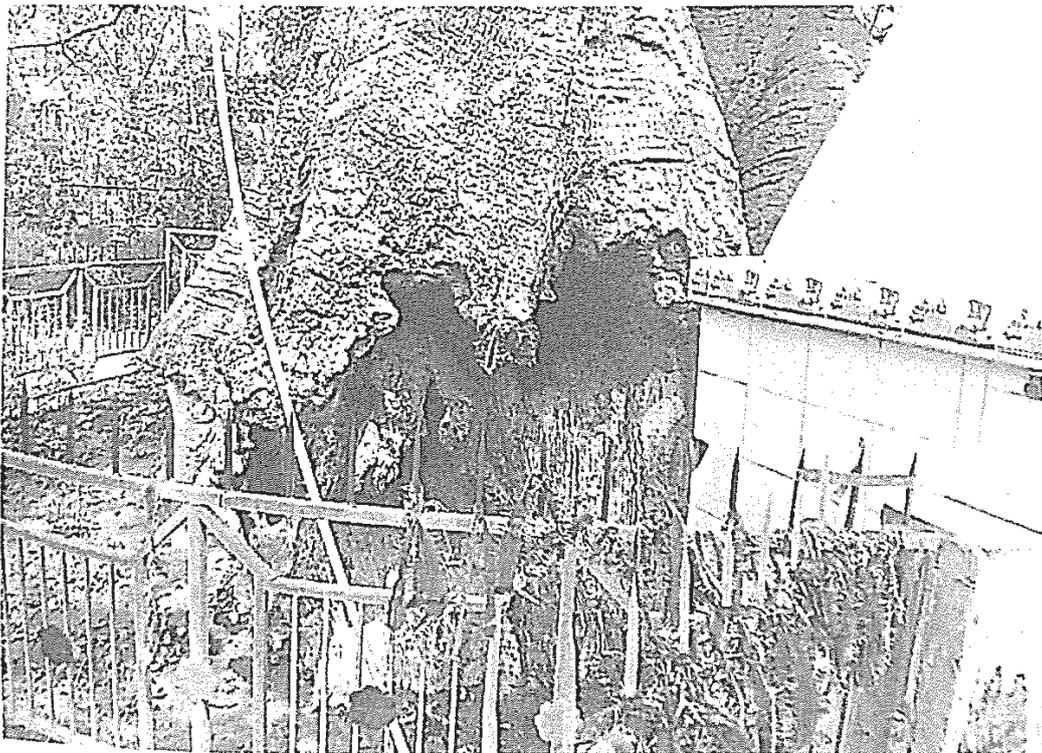
Reporting team

Dr. Poonam C. Singh, Scientist, Sri SS Tripathi, Principal Technical Officer, Dr. Anil Kumar, Technical Officer, Sri S.K. Sharma, Technical Officer and Dr. SK Tewari, Scientist

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The rejuvenated Parijat, in peak growth now (16 May 2016)



No further decay in the trunk

Shri Kantaraj
01 June 2016

Dr. S. S. S. S. S.
Dr. K. T. S. S.
Dr. S. S. S. S.
Dr. S. S. S. S.
Dr. S. S. S. S.





Annexure R4/5

कार्यालय जिलाधिकारी, प्रयागराज

पत्र सं० 666707 / NCT O.A.No.362/2025

दिनांक: 02/05/2025

कार्यालय-आदेश

एतद्द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-362/2025 News Item titled "Parijat trees faces extinction risk scientist suggest botanical reclassification" appearing in the Hindustan Times dated 16-07-2025 प्रकरण में दिनांक 23.07.2025 को पारित आदेश के अनुक्रम में जनपद-प्रयागराज के झूँसी क्षेत्र में स्थित परिजात वृक्ष को संरक्षित/बचाव हेतु निर्देश दिये गये हैं। उक्त आदेश के अनुपालन में निम्नानुसार समिति का गठन किया जाता है:-

- 1 निदेशक, सामाजिक वानिकी एवं वन्यजीव प्रभाग, प्रयागराज। (नोडल)
- 2 जिला उद्यान अधिकारी, प्रयागराज।
- 3 उप जिलाधिकारी, फूलपुर, प्रयागराज।

गठित समिति के सदस्यों को निर्देशित किया जाता है कि झूँसी क्षेत्र, तहसील-फूलपुर, प्रयागराज में स्थित Ancient Parijat tree species के संरक्षित/बचाव के संबंध में जाँच कर Factual Report तैयार कर 03 सप्ताह में प्रस्तुत करें। प्रकरण में सुनवाई की अग्रिम तिथि 27.10.2025 नियत है। नोडल, सामाजिक, वानिकी एवं वन्यजीव प्रभाग, प्रयागराज, उक्त रिपोर्ट को अधोहस्ताक्षरी के स्तर से Factual Report मा० एन.जी.टी. में प्रेषण की कार्यवाही भी करायेंगे।

(मनीष कुमार वर्मा)
जिलाधिकारी, प्रयागराज

प्रतिलिपि: समिति के सदस्यों को अनुपालनार्थ।

(मनीष कुमार वर्मा)
जिलाधिकारी, प्रयागराज

०२/०५/२५

कार्यालय जिलाधिकारी, प्रयागराज

संदर्भ सं० 000898 / नमूना नं० 362/2025

दिनांक: 16 अक्टूबर, 2025

सेवा में,

1. निदेशक (नोडल),
सामाजिक वानिकी एवं वन्य जीव प्रभाग,
प्रयागराज।
2. जिला उद्यान अधिकारी,
प्रयागराज।
3. उप जिलाधिकारी,
फूलपुर,
प्रयागराज।

विषय:—माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 362/2025 में पारित आदेश दिनांक 23.07.2025 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कार्यलय आदेश संख्या जी00707/एन0जी0टी0 ओ0ए0 नं० 362/2025, दिनांक 02.09.2025 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से प्रकरण में झूंसी क्षेत्र, तहसील-फूलपुर, प्रयागराज में स्थित Ancient Parijat Tree Species के संरक्षित/बचाव के सम्बन्ध में जांच कर Factual Report तैयार कर मा० एन०जी०टी० को अगली नियत तिथि दिनांक 27.10.2025 से पूर्व प्रेषित किये जाने हेतु गठित समिति को निर्देश दिये गये हैं।

प्रकरण में Factual Report मा० एन०जी०टी० को प्रेषित की जानी अपेक्षित है। अतः पुनः निर्देशित किया जाता है कि प्रकरण में अपेक्षित जांच की कार्यवाही पूर्ण कराते हुए Factual Report रिपोर्ट नोडल, निदेशक, सामाजिक वानिकी एवं वन्य जीव प्रभाग, प्रयागराज द्वारा अधोहस्ताक्षरी के स्तर से मा० एन०जी०टी० में प्रेषण की कार्यवाही नियत तिथि 27.10.2025 से एक सप्ताह पूर्व प्रेषित किया जाना सुनिश्चित करें।

संलग्नक-यथोपरि।

प्रतिलिपि:—अपर जिलाधिकारी (प्रशासन), प्रयागराज को सूचनार्थ प्रेषित।

(मनीष कुमार वर्मा)
जिलाधिकारी,
प्रयागराज

7/10/25
जिलाधिकारी,
प्रयागराज

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दूरभाष: / Ph. : 0532-2569727
क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड **Annexure R4/6**

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूँसी, प्रयागराज - 211019

Email-roprayagraj@uppcb.in

संदर्भ सं० G.O.864/N.G.T.O.A.No-362/2025

दिनांक 18/10/2025

सेवा में,
 निदेशक (नोडल),
 सामाजिक वानिकी एवं वन्यजीव प्रभाग,
 प्रयागराज।

विषय- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं० 362/2025 में पारित आदेश दिनांक 23.07.2025 के संबंध में,

महोदय,

कृपया उपरोक्त विषयक जिलाधिकारी प्रयागराज के कार्यालय आदेश सं० जी00707/एनजीटी ओ0ए0 नं० 362/2025, दिनांक 02.09.2025 एवं पत्र सं० जी00898/एनजीटी ओ0ए0 नं० 362/2025, दिनांक 02.09.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से प्रकरण में झूँसी क्षेत्र, तहसील-फूलपुर, प्रयागराज में स्थित Ancient Parijat Tree Species के संरक्षित/बचाव के संबंध में जाँच कर Factual Report तैयार कर मा० एन०जी०टी० को अगली नियत तिथि दिनांक 27.10.2025 से पूर्व प्रेषित किये जाने हेतु गठित समिति को निर्देश दिये गये हैं, जिसमें आपको नोडल नामित किया गया है।

अतः आपसे अनुरोध करना है कि गठित समिति द्वारा उक्त प्रकरण में Factual Report की एक प्रति इस कार्यालय को उपलब्ध कराने का कष्ट करना चाहेंगे।

संलग्नक:-यथोपरि।

भवदीय,


 (विजय)

क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. अपर जिलाधिकारी (प्रशासन) महोदया, प्रयागराज।
2. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


 क्षेत्रीय अधिकारी

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